

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.418**

**IA/5453/ND/2022, IA/2051/ND/2022, IA/4267/ND/2021,  
IA/3632/ND/2021, IA/3474/ND/2020, COMT.P/09/ND/2021,  
IA/1985/ND/2023, IA/2558/ND/2023, IA/5175/ND/2020,  
IA/131/ND/2024 IN IB/05/ND/2019**

**IN THE MATTER OF:**

Ashtbhuj Ocean Movers Pvt Ltd	...	Applicant
Versus		
Sarash Exports Services Pvt Ltd	...	Respondent

**Under Section 9 (IBC)**

**Order delivered on 12.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)  
DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Kartik Nigam, Ad. In IA 2558/2023  
For the RP : Mr. Samarendra Kumar, Ms. Reetu Jain, Advs.  
For erstwhile Liquidator : Mr. Umesh Chand Goyal, erstwhile Liquidator in IA  
No. 5453/2022  
For the Applicant in IA 2558/2023 : Mr. Kartik Nigam, Adv.  
For R-9 in IA No. 3474/2020 : Mr. Ashish Aggarwal, Mr. Nalin Dhingra,  
For the CoC : Mr. Ashutosh Goel, Adv.  
For the Respondent : Ms. Sakshi, Mr. Kunal Anand, Advs.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **09.08.2024**.

**Sd/-**

**DR. SANJEEV RANJAN  
MEMBER (TECHNICAL)**